

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA(CAA) No. 789/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8<sup>th</sup> OCTOBER, 2018, 10:30 A.M.

Name of the Company	Anuradha Construction and Leasing Pvt. Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RUKHSAR PERWEEN

Petitioners

*[Handwritten Signature]*  
8/10/18

**ORDER**

Heard the Ld. Pr. CS in part. However, the requirement u/s. 133 of the Companies Act, 2013 seen not produced. Directed to produce certificate u/s. 133 of the Companies Act, 2013.

Subject to production of certificate u/s. 133 of the Companies Act, 2013, reserved for orders.

*[Handwritten Signature]*

(Jinan K.R.)  
Member (J)